

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 313**  
IA(Com)-175/2024  
**IN**  
**CP-69/ND/2023**

**IN THE MATTER OF:**

NJC Hydro Power Ltd.

.... Petitioner/Applicant

**Order under Section 66**

**Order delivered on 03.06.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : CS Manohar Lal Sharma, CS Ravi Gupta  
For the RD : Ms. Jyoti Khurana, Adv.

**ORDER**

**IA(Com)-175/2024**

Mr. Manohar Lal Sharma, CS appears for the Applicant. The Applicant is directed to serve a copy of the reply filed on 23.04.2024 to Ms. Jyoti Khurana, Ld. Counsel appearing for the RD within three days.

List the matter **on 05.08.2024.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay